

SUPR EME COUR T OF I ND I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR M.K GUPTA

Petition(s) for Special Leave to Appeal (Civil) No(s).23182/2008

HEMLATA & ORS. Petitioner(s)

VERSUS

STATE OF BIHAR & ORS. Respondent(s)
(With appln(s) for permission to place addl. documents on
record and office report)

Date: 24/08/2009 This Petition was called on for hearing today.

For Petitioner(s)

Mr. Alok Kr. Prasad, Adv.
Petitioner-In-Person,Adv.

For Respondent(s)

Ms. Gayatri, Adv.
Mr. V.K. Sidharthan,Adv.

UPON hearing counsel the Court made the following
ORDER

Petitioner No.2-in-person is present.

Despite order dated 14.7.2009 of last chance, no
counter affidavit has been filed by respondent Nos.2 and 3.

Respondent No.1 has been served but there is no
appearance.

List before the Hon'ble Court.
(M.K. GUPTA)
Registrar

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